

Demarcation of Indo-Pakistan Border

- *534. { Shri P. K. Deo:
 Shri Ram Krishan Gupta:
 Shrimati Mafida Ahmed:
 Shri Subiman Ghose:
 Shri P. C. Borooah:
 Shri Rameshwar Tantia:
 Shri Raghunath Singh:
 Shri Bibhuti Mishra:
 Shri Anirudh Sinha:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 1002 on the 22nd March, 1960 and state:

(a) the nature of progress made in the demarcation of border between India and East Pakistan; and

(b) when this work is likely to be completed?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) A statement showing the progress upto 30th June, 1960 is laid on the Table of the House.

STATEMENT

Progress of demarcation of the Indo-East Pakistan boundary upto 30-6-1960
 Length of the boundary (Miles)

Sector	Total	Demar- cation com- pleted upto 30-6-60 by pla- cement of pillars.	Yet to be com- pleted
West Bengal- East Pakistan.	1350 (—) 78	(fluid boundary)	
Assam-East Pakistan	1272	1090	182
Tripura-East Pakistan	620	325	295
TOTAL	2492 (—) 78	2414	1588 826

(b) No firm estimate can be given.

Closure of Textile Mills

- *535. { Shri Pangarkar:
 Shri Rameshwar Tantia:
 Shri S. M. Banerjee:
 Shri Sarju Pandey:
 Shri Ram Garib:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 205 on the 17th February, 1960 and state:

(a) whether some of the closed mills have since been restarted; and

(b) whether more mills have been taken over by the State Governments?

The Minister of Commerce (Shri Kanungo): (a) Eight mills have re-started.

(b) The Government of Maharashtra have taken over the Dhanraj Mills Ltd., Bombay on lease from the Official Liquidator and are running the same under their Unemployment Relief Scheme. In addition the Government of India have appointed Authorized Controllers to take over the following three mills under Section 18A of the Industries (Development and Regulation) Act, 1951:

- (i) Edward Mills Co. Ltd., Beawar (Rajasthan).
- (ii) Mewar Textile Mills Ltd., Bhilwara (Rajasthan).
- (iii) Hathising Manufacturing Co. Ltd., Ahmedabad. (Gujarat State).

New China News Agency

- *636. { Shri P. G. Deb:
 Shri Raghunath Singh:
 Shrimati Ila Palchoudhuri:
 Pandit D. N. Tiwari:
 Shri Achar:
 Shri Pahadia:
 Shri P. C. Borooah:

Will the **Prime Minister** be pleased to state:

(a) whether Government are aware that New China News Agency has

been sending distorted information and anti-Indian messages from New Delhi about—

- (i) Central Government employees' strike;
 - (ii) Prime Minister's speech in Srinagar after his tour of the Ladakh area recently;
 - (iii) Gurudwara agitation; and
- (b) if so, the steps taken to cancel the accreditation of New China News Agency and to counteract such anti-Indian propaganda?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) After having watched the activities of the Hsinhua Correspondent in Delhi, over a sufficiently long period, the Government of India came to the conclusion that the persistently one-sided and malicious reports sent out by him from India were adversely affecting Sino-Indian relations. The correspondent was warned to desist from such reporting, but this did not have any effect. It was, therefore, decided to terminate the visa of the Hsinhua Correspondent in Delhi. This step, which was taken with reluctance, had become necessary because his activities were hampering rather than promoting friendship between the two countries. The Government are taking all possible steps through normal publicity media to counter such propaganda.

Financial Allotment to Kerala State

908. { **Shri Warrior:**
Shri Vasudevan Nair:

Will the Minister of **Planning** be pleased to state:

(a) the financial allotment for Kerala State for the third and fourth years of the Plan;

(b) the amount actually utilised in the third and fourth years of the Plan;

(c) the percentage of the physical target reached in the third and fourth years under all heads;

(d) whether any amount was reduced in the fourth year with regard to Central assistance;

(e) if so, to what extent; and

(f) the reason for the reduction?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The agreed Annual Plan outlays for Kerala in 1958-59 and 1959-60 were Rs. 16.1 crores and Rs. 18.7 crores respectively.

(b) and (c). The information has been called for from the State Government and will be made available to the Lok Sabha as soon as it is received.

(d) An amount of Rs. 8.4 crores was agreed to as the Central assistance for the Annual Plan in 1959-60.

(e) and (f). Do not arise.

Industrial Development of Maharashtra

909. Shri Pangarkar: Will the Minister of **Commerce and Industry** be pleased to state:

(a) the names of large-scale industries that the Central Government have directly set up in Maharashtra during 1959; and

(b) the total amount of investment in these projects?

The Minister of Industry (Shri Manubhai Shah): (a) and (b).

Name of industry set up in 1959	Investment involved
	Rs. lakhs (Approx.)
Expansion of Hindustan Antibiotics Limited, Pimpri for increase in the production of finished Penicillin from 24 to 40 million mega units per annum	60-
A streptomycin unit is also being established at Pimpri. The estimates of actual expenditure for this would be known when the project work is completed.	